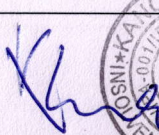
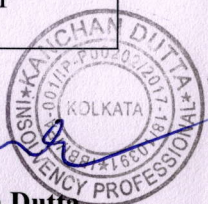


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
BAHUBALI REALBUILD PRIVATE LIMITED
OPERATING IN CONSTRUCTION BUSINESS AT
KOLKATA, WEST BENGAL

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN & CIN/ LLP No.	Bahubali Realbuild Private Limited PAN – AAECB7836Q CIN - U45400WB2011PTC170429
2	Address of the registered office	Flat No - B 112, Nehru Colony, Kolkata, West Bengal, India - 700040
3	URL of website	Not Available
4	Details of place where majority of fixed assets are located	Not Available
5	Installed capacity of main products/ services	Nil (The Company is not a Going Concern)
6	Quantity and value of main products/ services sold in last financial year	Nil
7	Number of employees/ workmen	Nil
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be obtained by e-mailing at brpl.cirp@gmail.com / kdutta.ip@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be obtained by e-mailing at brpl.cirp@gmail.com / kdutta.ip@gmail.com
10	Last date for receipt of expression of interest	01-08-2026
11	Date of issue of provisional list of prospective resolution applicants	11-08-2026
12	Last date for submission of objections to provisional list	16-08-2026
13	Date of issue of final list of prospective resolution applicants	26-08-2026
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	31-08-2026
15	Last date for submission of resolution plans	30-09-2026
16	Process email id to submit Expression of Interest	brpl.cirp@gmail.com / kdutta.ip@gmail.com
17	Details of the corporate debtor's registration status as MSME	No information available with the RP

Kanchan Dutta

Resolution Professional

Bahubali Realbuild Private Limited (Under CIRP)

IP Reg. No.: IBBI/IPA-001/IP-P00202/2017-18/10391

AFA Valid till: 31.12.2026

Registered Address:

Chatterjee International Centre, 14th Floor; Flat No-13A,

33A, J.L. Nehru Road, Kolkata - 700071, West Bengal

Email-brpl.cirp@gmail.com

Place: Kolkata

Date: 17.07.2026